



सत्यमेव जयते

No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.



**OPPOSITION HEARING FOR THE MONTH OF FEBRUARY - 2014**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -10/02/2014**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	495071	3387	11.30 AM	V.BALAKRISHNAN & MARKS & TRADE	
2	572276	716560	12.00 PM	DEPENNING & DEPENNING & TRADE MARK PROTEC COMPANY	
3	582221	57991	2.15 PM	ANAND AND ANAND & LALL & SETHI	
4	850938	713200	3.00 PM	DASWANI & DASWANI & SUSHANT M.SINGH	
5	599970	55980	3.15 PM	MOHAN ASSOCIATES & LOGIC TRADE MARK COMPANY	
6	991644	725611	11.00 AM	INTERNATIONAL TRADE MARKS BUREAU & R.V.R.ASSOCIATES	



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**ADJOURNMENT HEARING DATE -11/02/2014**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	626596	192697	11.00 AM	PAUL G.BRAHMAKULAM & WORLDWIDE REGISTRATION BUREAU	
2	646288	60705	11.30 AM	KARUPAYA RAMASWAMY SRINIVASA MURTHY & HINDUSTAN LEVER LIMITED	
3	673999	205518	12.00 PM	R.K.DEWAN & CO & REMFY & SAGAR	
4	692625	734226	2.15 PM	ANAND AND ANAND & R.K.DEWAN & CO	
5	693428	736158	2.45 PM	ANAND AND ANAND & REMFY & SAGAR	



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**ADJOURNMENT HEARING DATE -12/02/2014**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	707454	186567	11.00 AM	ANAND AND ANAND & INTLL ADVOCARE	
2	762505	721406	11.30 AM	KHODAY INDIA LIMITED & LALL & SETHI	
3	759959	723711	12.00PM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
4	766471	718875	2.15 PM	C.VENKATASUBRAMANIAM & L.R.SWAMI & CO	
5	769306	716953	2.45 PM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -13/02/2014**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	786396	162914	11.00 AM	FATECHCHAND C.SHAH & CO & INTLL ADVOCARE	
2	659513	725083	11.30 AM	FATECHCHAND C.SHAH & CO & INTLL ADVOCARE	
3	659508	725287	12.00 PM	FATECHCHAND C.SHAH & CO & INTLL ADVOCARE	
4	659670	725234	2.15 PM	FATECHCHAND C.SHAH & CO & INTLL ADVOCARE	
5	659637	725233	2.45 PM	FATECHCHAND C.SHAH & CO & INTLL ADVOCARE	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -17/02/2014**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	806552	721404	11.00 AM	KHODAY BREWERIES LIMITED & LALL & SETHI	
2	807129	714510	11.30 AM	V.NARAYANA RAO & V.BAGYARAGHAVAN	
3	812224	715360	12.00 PM	KURIAN & KURIAN & RANJAN NARULA ASSOCIATES	
4	812648	716512	2.15 PM	REMFY & SAGAR & DEPENNING & DEPENNING	
5	812849	730941	2.45 PM	C.DANIEL & GLADYS & USV LIMITED	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -18/02/2014**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	814219	717910	11.00 AM	G.RAMJI & MANGLA REGISTRATION SERVICES	
2	817310	108630	11.30 AM	V.NARAYANA RAO & ANAND AND ANAND	
3	819591	716905	12.00 PM	HARIKRISHNA S.HOLLA & ARJUN T.BHAGAT & CO	
4	819559	721066	12.30 PM	KHODAY BREWERIES LIMITED & ANAND AND ANAND	
5	818618	721499	2.15 PM	P.C.N RAGHUPATHY & G.RAMJI	
6	818619	721500	2.45 PM	P.C.N.RAGHUPATHY & G.RAMJI	



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**OPPOSITION HEARING FOR THE MONTH OF FEBRUARY-2014**

**BEFORE MR.V.NATARAJ AN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -19/02/2014**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
1	818184	715301	11.00 AM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
2	818185	715303	11.15 AM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
3	818186	715299	11.30 AM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
4	818188	715302	11.45 AM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
5	819427	716338	12.00 PM	DEPENNING & DEPENNING & MADAMSER & CO	



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**OPPOSITION HEARING FOR THE MONTH OF FEBRUARY -2013**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -19/02/2014**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
6	819427	718197	12.15 PM	DEPENNING &DEPENNING & MADAMSER & CO	
7	819428	719296	12.30 PM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
8	819429	716233	12.45 PM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
9	819429	716339	2.15 PM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	





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**OPPOSITION HEARING FOR THE MONTH OF FEBRUARY- 2014**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -20/02/2014**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
1	841826	718963	11.00 AM	PERUMBULAVIL RADHAKRISHNAN & M.P.MIRCHANDANI & CO	
2	846330	722308	11.30 AM	G.RAMJI & LOYAL REGISTRATION SERVICES	
3	845550	726831	12.00 PM	KHODAY BREWERIES LIMITED & WORLDWIDE REGISTRATION BUREAU	
4	823839	202521	2.15 PM	P.C.N.RAGHUPATHY & W.S.KANE & CO	
5	844481	754314	2.45 PM	L.R.SWAMI & CO & THAKUR & CO	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -24/02/2014**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
1	848615	726040	12.15 PM	G.RAMJI & V.G.PARULKAR	
2	848563	721861	12.30 PM	G.RAMJI & V.G.PARULAKR	
3	840624	713332	12.45 PM	RAO & RAO & SHARP TRADE MARK CO	
4	843352	228586	2.15 PM	CHANDRAKANT M.JOSHI & VIDHANI TRADE MARKS CO	
5	841537	715384	2.30 PM	P.C.NRAGHUPATHY & ASHOKA TRADE MARKS CO	



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**OPPOSITION HEARING FOR THE MONTH OF FEBRUARY– 2014**

**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -25/02/2014**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
1	841826	716256	11.00 AM	PERUMBULAVIL RADHAKRISHNAN & ANAND & ANAND	
2	846251	206402	11.30 AM	DEPENNING & DEPENNING & TRADE MARK PROTEC COMPANY	
3	851944	717262	12.00 PM	DEPENNING & AMARJI & ASSOCIATES	
4	852243	726120	2.15 PM	RAO & RAO & CHANDRAKANT M.JOSHI	
5	852242	726118	2.45 PM	RAO & RAO & CHANDRAKANT M.JOSHI	



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**BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R**

**ADJOURNMENT HEARING DATE -26/02/2014**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S.NO	APPLICATION NO	OPP.NO	TIME	AGENT NAMES	REMARKS
1	859065	723072	11.00 AM	DASWANI & DASWANI & INDIA LAW SERVICES	
2	858947	194043	11.30 AM	BROOKS HEALTH CARE PVT LTD & ANAND AND ANAND	
3	859487	184348	12.00 PM	INPRO TRADE MARK SERVICES & DEPENNING & DEPENNING	
4	850935	721332	2.15 PM	DASWANI & DASWANI & TAS & CO	
5	853509	186317	2.45 PM	FATECHCHAND C.SHAH & CO & TRADE MARK REGISTRATION BUREAU	



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**ADJOURNMENT HEARING DATE -27/02/2014**

**THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL**

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	862450	722746	11.00 AM	RAMNATH & ASSOCIATES & BAL PHARMA LTD	
2	865843	717906	11.15 AM	P.C.N.RAGHUPATHY & CHAKRABORTY & ASSOCIATES	
3	862452	719519	11.30 AM	RAMNATH & ASSOCIATES & VISHESH & ASSOCIATES	
4	869429	178905	11.45 AM	P.C.N.RAGHUPATHY & REMFY & SAGAR	
5	862824	730385	12.00 PM	APR ASSOCIATES & VISHESH AND ASSOCIATES	



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S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
6	866474	722913	12.15 PM	RAMNATH & ASSOCIATES & INDIA LAW SERVICES	
7	869817	721356	12.30 PM	MARKS & TRADE & SHUKLA TRADE MARK COMPNAV	
8	862824	729904	12.45 PM	APR ASSOCIATES & AMARJIT & ASSOCIATES	
9	863451	206309	2.15 PM	KAMATH & KAMATH & CHANDRAKANT M.JOSHI	
10	863454	206311	2.30 PM	KAMATH & KAMATH & CHANDRAKANT M.JOSHI	